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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 82-A/2016 & 82-B/2016
With T.P No. 82/397-398/NCLT/AHM/2016 (New)
M.A. No. 126/2015 & C.A. No. 111/2015
With C.P. No. 71/397-398/CLB/MB/2014 (Old)**

Coram:


**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017**

Name of the Company: Kamal R. Sharma & Ors.
V/s.
Gujarat Liqui Pharmacaps Pvt. Ltd. & Ors

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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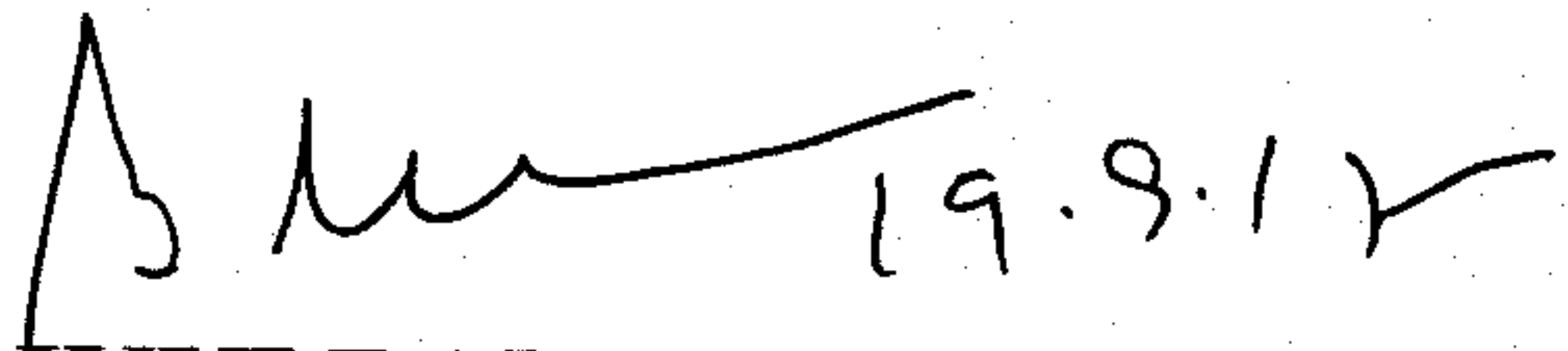
1.	Pranjal Buch	Advocate	R-1 to 5	
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2.

ORDER

None present for Original Petitioner. Learned Advocate Mr. Pranjal Buch present for Respondents no. 1 to 5.

List the matter on 08.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 19th day of September, 2017.